

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-OCW NO.131 OF 2020
IN

WRIT PETITION NO. 1088 OF 2016

Sociedade De Fomento Industrial Pvt. Ltd. Applicants

V e r s u s

Union of India & Ors. Respondents

Mr. Parag Rao, Advocate for the Applicants.

Shri Parag Rao, Advocate for the Petitioner.

Ms. Asha Desai, Senior Standing Counsel for Central Government.

Ms. Neha Kholkar, Additional Government Advocate for the Respondent No.4.

Coram:- DAMA SESHADRI NAIDU &

SMT. M. S. JAWALKAR, JJ.

Date:- 8th October, 2020

P.C.:

To complete the pleadings, let the matter stand over to 15/10/2020.

2. Print the name of Ms. Neha Kholkar, learned Additional Government Advocate, for the respondent no. 4 in

the order dated 21/09/2020. The Registry to do the necessary corrections.

SMT. M. S. JAWALKAR, J. DAMA SESHADRI NAIDU, J.

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